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title: Introduction of the National Institutes of Technology, Science Education and Research (Second Amendment) Bill, 2016.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): I beg to move for leave to introduce a Bill further to amend the National Institutes of Technology, Science Education and Research Act, 2007.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the National Institutes of Technology, Science Education and Research Act, 2007."

The motion was adopted.

SHRI PRAKASH JAVADEKAR: I introduce the Bill.

...(Interruptions)

HON. SPEAKER: Now Zero Hour.

यह क्या है?

â€¦ (व्यवधान)

माननीय अध्यक्ष : शून्य काल करना है न।

â€¦ (व्यवधान)

माननीय अध्यक्ष : ऐसा नहीं होता है।

â€¦ (व्यवधान)

माननीय अध्यक्ष : प्लीज, शांत हो जाइए।

â€¦ (व्यवधान)

HON. SPEAKER: The House stands adjourned to meet again on Wednesday, the 14th December, 2016 at 11 a.m.

12.10 hours

The Lok Sabha then adjourned till Eleven of the Clock

on Wednesday, December 14, 2016 / Agrahayana 23, 1938 (Saka).

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